

**GOVERNMENT OF INDIA  
AGRO AND RURAL INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:1171  
ANSWERED ON:29.07.2003  
FOREIGN AGRO BASED INDUSTRIES  
DHANI RAM SHANDIL

**Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:**

- (a) the number of foreign Agro based industries functioning in the country, State-wise;
- (b) the number of proposals received for the setting up of Agro based industries in the country during the last two years, State- wise;
- (c) the number of proposals cleared till date, State-wise; and
- (d) the time by which the pending proposals are likely to be cleared?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY AGRO AND RURAL INDUSTRIES (SHRI SANDESH CHANDRA GAUTAM)

- (a): As intimated by the Department of Industrial Policy and Promotion (DIPP), Ministry of Commerce and Industry, the data relating to the foreign Agro based industries functioning in the country is not maintained centrally.
- (b): The details of number of proposals received, including that of agro based industries, for foreign investment/ foreign collaboration during the last two years are at Annexures- I and II, as intimated by (DIPP).
- (c): As intimated by the (DIPP), the State-wise details of proposals of agro based industries approved for foreign investment/ foreign collaboration is at Annexure-III.
- (d): As intimated by the (DIPP), the decision on all such proposals of foreign investment/ collaboration is normally conveyed within 30 days.